

पदोन्नति समिति द्वारा विधिवत स्वीकृत उम्मीदवार के प्राप्त होने पर रिबर्ट कर दिया गया। यह नियमों के अनुसार था।

(ग) जी नहीं।

(घ) प्रश्न नहीं उठता।

SUGARCANE PRICE

6530. SHRI S. A. AGADI: Will the Minister of FOOD AND AGRICULTURE be pleased to state the minimum sugarcane price fixed by Government and the price paid by the various Sugar Mills in the Maharashtra State to the cane-growers and for the recovery of sugar for the season 1967-68?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): In the case of Co-operative Sugar Mills, only an advance price is being paid by the sugar factories to their members and the final price will be determined at the end of the season. In the case of Joint Stock Sugar Mills, the main supplier of sugarcane is the Maharashtra State Farming Corporation Ltd., and the final price of sugarcane to be paid by the mills to the Corporation is *sub-judice*.

NON-PAYMENT OF TELEPHONE BILLS BY GOVERNMENT DEPARTMENTS

6531. SHRI INDER J. MALHOTRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of Departments of the Government of India whose telephone connections had been disconnected during 1967-68 due to the non-payment of telephone bills;

(b) whether an enquiry has been made in this regard and whether any action has been taken against officers responsible for non-payment of Government dues?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) The accounts are maintained telephone-wise and not according to categories of subscribers, namely, Government, Private, etc. As such, the information is not available.

(b) The enquiries referred to are to be made by the respective Departments and not by the P. & T. and likewise about the action to be taken.

FIRE-WOOD USED AS DOMESTIC FUEL

6532. SHRI INDER J. MALHOTRA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that about 115 million tonnes of firewood are being used as domestic fuel in the country; and

(b) whether there is any proposal to restrict the use of firewood in towns and to ban its use in the metropolitan cities with a view to conserving forest resources and checking health hazard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Sir. It was estimated that about 102 million tonnes of firewood was used as domestic fuel in the country in the year 1965.

(b) There is no such proposal under consideration of the Government of India.

MILK BOOTH IN SAROJINI NAGAR, NEW DELHI

6533. SHRI SITARAM KESRI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that a milk booth was set up in K-Block in